

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/647/(IB)/2017  
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD  
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Counsel for Debtor

L. Duraimoorthy Vairu

G. VENKATESWARAN

Counsel for Petitioner  
Rep. B. Ravi Raju

*[Signature]*  
M. Ravi Raju

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed a detailed reply; copy of which is already given to the Applicant. Matter is posted for arguments. Put up on **04.01.2018 at 10.30 A.M.**

ghk

- sdr -  
MEMBER (JUDICIAL)